

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:744  
ANSWERED ON:12.07.2004  
CASES PENDING WITH ENVIRONMENT COURTS  
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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether several cases are pending with the Environment Courts;
- (b) if so, the break-up of such cases pending since last five, four and three years respectively, State-wise;
- (c) the reasons for their pendency;
- (d) the steps taken by the Government to ensure early disposal of these cases; and
- (e) the extent of success achieved by the Government as a result thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) As on date, no Environment Courts have been set up in this Country. .
- (b) (c) (d) & (e) Does not arise